



2025:DHC:11139-08



\$~55

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 11655/2025 & CM APPL. 47715/2025**

**MAKHAN SINGH** .....Petitioner  
Through: Ms. Simran, Adv.

versus

**UNION OF INDIA & ANR.** .....Respondents  
Through:

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

**% 09.12.2025**

**C. HARI SHANKAR, J.**

1. Ms. Simran, who appears for the petitioner, seeks, on instructions, to withdraw this writ petition as she submits that the same writ petition was listed twice.
  
2. The writ petition is disposed of as withdrawn.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**DECEMBER 9, 2025**

*dsn*